(TO BE PUBLISHED IN DELHI GAZETTE PART IV EXTRA ORDINARY) DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 1-A, CANNING LANE, K.G. MARG, NEW DELHI

F.No. 61 (Setting of 3 JJBs)/DD (SCPS)/DWCD/2017-18 67-28 - 67-60

Dated:

2 1 MAY 2018

NOTIFICATION

F.No. 61 (Setting of 3 JJBs)/DD(SCPS)/DWCD/2017-18—672—6760—In exercise of the powers conferred by sub-section (1) of Section 4 read with Sub-Section (59) of Section 2 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (2 of 2016), the Lieutenant Governor of the National Capital Territory of Delhi hereby constitutes the Juvenile Justice Board- IV, V and VI consisting of the following, for exercising the powers and discharging the duties conferred or imposed on such Board, in relation to the children in conflict with law under the said Act for the National Capital Territory of Delhi, namely:-

S.No	Name and address of the Board	Name of Principal Magistrate & Member Social Workers	Designation
	1	2	3
1.	Juvenile Justice Board-IV, Family Court Complex, Vishwas Nagar, Shahdara, Delhi	Ms. Surabhi Sharma Vats Flat No. 603, Type-V, Karkardooma Courts Residential Complex, Delhi Mobile No. 9650696111	Principal Magistrate
· ·		Ms. Charu Makkar E-3, Greater Kailash Enclave Part-I, New delhi-110048 Mob. 9899256061	Member Social Worker
		Sh. Ram Avatar Prajapati B-23/4, Rama Vihar, Delhi-110081 Mob.9312715796	Member Social Worker
2.	Juvenile Justice Board-V, Family Court Complex, Vishwas Nagar, Shahdara, Delhi	Ms. Swati Katiyar Flat No. 402, Judges Residential Complex Karkardooma Courts, Delhi Mob. 9650696141	Principal Magistrate
		Ms. Karuna Narang Flat No. 804, Plot No15, New Rashdhtriya Apartments, Dwarka, New Delhi-110078 Mob. 9811827899	Member Social Worker



	o	Ms. Ritu Mehra	Member
		R-Block, Dilshad Garden	Social
		New Delhi- 110095	Worker
	<u></u>	Mob. 9899358835	
	Juvenile Justice Board-VI,	Mr. Subhash Kumar Mishra	Principal
3.	Family Court Complex,	Flat No. 205, Type-IV, Karkardooma	Magistrate
	Vishwas Nagar, Shahdara,	Courts Residential Complex, Delhi	
	Delhi	Mob. 9650696188	
		Ms. Mamta Sahai	Member
		Flat No. – 502, Tower-III,	Social
		Royal Retreat Apartments,	Worker
		Charmwood Village, Surajkund Road,	
		Faridabad	
		Pin-121009	
		Mob. 9899194397	

These Boards shall function from its designated premises at Vishwas Nagar, Shahadra, Delhi. The tenure of the aforesaid Member Social Workers shall be for the period of three years from the date of Notification.

Note: The selection of second Member of Juvenile Justice Board-VI is under process. Therefore the same will be notified separately.

By order and in the name of the Lt. Governor of the National Capital territory of Delhi,

(P.C. Jain)

Special Secretary

Department of Women & Child Development

F.No. 61 (Setting of 3 JJBs)/DD(SCPS)/DWCD/2017-18 6 723-6760 Dated:

Copy forwarded for information to:

- 1. The Secretary to Lt. Governor, Govt. of NCT of Delhi, Raj Niwas Marg, New Delhi- 110054
- 2. The Secretary to the Chief Minister, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002

- 3. The Secretary to the Minister of Women and Child Development, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002
- The OSD to Chief Secretary, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002
 The Pr. Secretary (Home), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002
- 5. The Pr. Secretary (Health), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002
- 6. The District and Session Judge-I, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi-110067
- 7. The Secretary (Law & Judicial), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002
- 8. The Commissioner, Department of Labour, 5, Sham Nath Marg, Delhi-110054
- 9. The Director, Department of Women & Child Development, GNCTD, 1-A, Canning Lane, K.G. Marg, Delhi-110001
- 10. The Police Commissioner, Delhi Police HQ, ITO, New Delhi-110002
- 11.Ms. Ms. Surabhi Sharma Vats, Principal Magistrate, Juvenile Justice Board-IV, Flat No. 603, Type-V, Karkardooma Courts Residential Complex, Delhi
- 12.Ms. Swati Katiyar, Principal Magistrate, Juvenile Justice Board-V, Flat No. 402, Judges Residential Complex, Karkardooma Courts, Delhi
- 13. Mr. Subhash Kumar Mishra, Principal Magistrate, Juvenile Justice Board-VI, Flat No-205, Type –IV, Karkardooma Courts Residential Complex, Delhi
- 14. The Principal Magistrate, Juvenile Justice Board-I, Sewa Kutir Complex, Kingsway Camp, Delhi-110009
- 15. The Principal Magistrate, Juvenile Justice Board-II, Opp. Ambedkar Stadium, Delhi Gate, Delhi-110002
- 16. The Principal Magistrate, Juvenile Justice Board-III, Sewa Kutir Complex, Kingsway Camp, Delhi-110009
- 17. Ms. Charu Makkar, Greater Kailash Enclave Part-I, New Delhi- 110048
- 18. Sh. Ram Avatar Prajapati, B-23/4, Rama Vihar, Delhi- 110081
- Ms. Karuna Narang, Flat No. 804, Plot No. 15, New Rashdhtriya Apartments, Dwarka, New Delhi-110078
- 20. Ms. Ritu Mehra, R- Block, Dilshad Garden, New Delhi-110095
- 21.Ms. Mamta Sahai, Flat No. 502, Tower-III, Royal Retreat Apartments, Charmwood Village Surajkund Road, Faridabad, Pin-121009
- 22. The Chairperson and Members, Child Welfare Committee-I, Nirmal Chhaya Complex, Jail Road, New Delhi-110058
- 23. The Chairperson and Members, Child Welfare Committee-II, Kasturba Niketan Complex, Lajpat Nagar, New Delhi-110024
- 24. The Chairperson and Members, Child Welfare Committee-III, Sewa Kutir Complex, Kingsway Camp, New Delhi-110009

- 25. The Chairperson and Members, Child Welfare Committee-IV, N.P.S Mayur Vihar, Phase-I, Delhi-110091
- 26. The Chairperson and Members, Child Welfare Committee-V, Sanskar Ashram, Dilshad Garden, Delhi- 110093
- 27. The Chairperson and Members, Child Welfare Committee-VI, Asha Kiran Complex, Avantika, Rohini, Delhi-110085
- 28. The Chairperson and Members, Child Welfare Committee-VII, Nirmal Chhaya Complex, Jail Road, New Delhi-110058
- 29. The Chairperson and Members, Child Welfare Committee-VIII, VCH Complex, B-Block, PWD Barracks, Kalkaji, Delhi-110019
- 30. The Chairperson and Members, Child Welfare Committee-IX, Community Centre, Palika Dham, Gole Market, New Delhi-110001
- 31. The Chairperson and Members, Child Welfare Committee-X, Children Home Complex, Alipur, Delhi-110036
- 32. The Deputy secretary (Coordination), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002
- 33. The Department of Public Relation, Govt. of Delhi (in duplicate) for the publication in Delhi, Gazette Part IV Extra Ordinary.

(P.C.Jain)

Special Secretary

Department of Women and Child Development